

**Nai Roshni Programme for minority women**

1112. SHRI DEREK O'BRIEN: Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) the number of women belonging to each of the different minority communities who have been trained under the Nai Roshni programme, year wise and State-wise;

(b) the details of the training and post- training support provided under this programme;

(c) the details of eligibility and procedures to select beneficiaries under Nai Roshni; and

(d) the steps taken to ensure that the introduction of an online application will not exclude those women who do not have internet access?

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI): (a) Ministry of Minority Affairs started implementation of Nai Roshni, the scheme for Leadership Development of Minority Women from the year 2012-13. As per the information received from implementing agencies, the Year-wise, State-wise and Community-wise number of women trained are given in the Statement-I, II and III, respectively (*See below*).

(b) The scheme provides one week training programmes (Non-residential and Residential both) followed by handholding for a period of one year. The training is provided on various training modules covering issues relating to women *viz.* Leadership of Women through participation in decision making, Educational Programmes for women, Health and Hygiene, Legal rights of women, Financial Literacy, Digital Literacy, Swachh Bharat, Life Skills and Advocacy for Social and Behavioural change. For post-training handholding, the facilitators of organization visit the village/locality to assist the trained women at least once a month during the project period and hold meetings with them. They are required to form Mahila Mandals/Mahila Sabhas/Self Help Groups from amongst the trainees. The meetings of Mahila Mandals/Mahila Sabhas/Self Help Groups are organized by the implementing agencies to resolve their issues.

(c) Under 'Nai Roshni' scheme, women between the age group of 18 to 65 years are eligible. There is no annual income bar, however, woman/parent or guardian of woman having annual income not exceeding ₹ 2.50 lakh from all sources are given preference in selection. There are two types of leadership development trainings *viz.* Non-residential and Residential, and the criteria for selection of women for each type of trainings are as follows:—

- (i) **Non-residential Leadership Development Training in the village/urban locality:** Up to 25 women in one batch from a village/urban locality who are dedicated, motivated and committed to work for the betterment of the welfare of women from the minority communities in particular and the society in general, would be imparted leadership training. At least 10% of the total women in a group of 25 women should have passed Class X or its equivalent. This may be relaxed to Class V level or its equivalent in case women who have passed Class X are not easily available.
- (ii) **Residential Leadership Development Training:** Out of a group of 25 women (one batch) for residential training, not more than five women from a single village/urban locality may be selected for residential leadership development training. They should possess at least Class XII certificate or its equivalent, which may be relaxed to class X certificate holder or its equivalent, in case Class XII pass are not easily available and should be dedicated, motivated, physically fit and healthy and committed to work for the betterment of the welfare of women from the minority communities in particular and society in general.

Selected implementing agencies are required to mobilize eligible trainees in accordance with the criteria of the scheme from villages/localities in consultation with Head of Gram Panchayat/Municipal Body/Local Authority.

(d) The Online Application Management System (OAMS) started under Nai Roshni from 2015-16, is for implementing agencies to submit their online applications for empanelment and selection. The empanelled agencies, once assigned a project, are required to mobilize the trainees and fill their details on OAMS for maintaining the Management Information System. The beneficiaries are not required to submit their applications. Therefore, internet access to the beneficiaries women do not have any bearing on their selection for training under this programme.

**Statement-I**

*Community-wise and State-wise number of trainees got trained under the scheme of "Nai Roshni",  
the scheme for 'Leadership Development of Minority Women' during the year 2012-13*

Sl.No	Name of State/UT	Muslims	Christians	Parsis	Buddhist	Sikh	Jain	Others	Total
1.	Chhattisgarh	216	7	-	-	-	-	2	225
2	Gujarat	904	124	-	-	-	-	72	1100
3	Karnataka	671	-	-	-	-	-	7	678
4	Kerala	197	154	-	-	-	-	-	351
5	Madhya Pradesh	2355	-	-	-	-	-	145	2500
6	Maharashtra	390	-	-	-	-	103	7	500
7	Manipur	75	1100	-	-	-	-	-	1175
8	Odisha	602	15	-	-	-	-	58	675
9	Rajasthan	1676	-	-	-	-	48	69	1793
10	Tamil Nadu	50	161	-	-	-	-	14	225
11	Uttar Pradesh	22023	73	-	-	17	42	1671	23826
12	Uttarakhand	1277	-	-	-	-	34	114	1425
TOTAL		30436	1634	0	0	17	227	2159	34473

**Statement-II**

*Community-wise and State-wise number of trainees got trained under the scheme of "Nai Roshni", the scheme for 'Leadership Development of Minority Women' during the year 2013-14*

Sl.No	Name of State/UT	Muslims	Christians	Parsis	Buddhist	Sikh	Jain	Others	Total
1.	Andhra Pradesh	2425	140	25	-	-	-	60	2650
2.	Arunachal Pradesh	0	9	-	363	-	-	3	375
3.	Assam	3075	65	-	20	-	-	15	3175
4.	Bihar	625	-	-	-	-	-	-	625
5.	Chhattisgarh	202	50	-	-	-	-	-	252
6.	Delhi	984	2	-	-	123	-	16	1125
7.	Gujarat	339	5	10	-	-	-	21	375
8.	Haryana	180	62	-	-	-	-	8	250
9.	Himachal Pradesh	75	-	-	-	40	-	10	125
10.	Jammu and Kashmir	419	21	-	-	-	419	60	500
11.	Jharkhand	1795	-	-	-	1	-	4	1800
12.	Karnataka	1900	-	-	-	-	-	25	1925
13.	Kerala	358	130	-	-	-	-	12	500
14.	Madhya Pradesh	4476	6	-	-	-	-	93	4575
15.	Maharashtra	1975	15	-	-	-	-	10	2000
16.	Manipur	1102	1063	12	90	-	-	8	2275
17.	Nagaland	40	183	-	-	-	-	27	250

Sl.No	Name of State/UT	Muslims	Christians	Parsis	Buddhist	Sikh	Jain	Others	Total
18.	Odisha	1200	-	-	-	-	-	50	1250
19.	Punjab	1215	-	-	-	-	-	35	1250
20.	Rajasthan	2500	-	-	-	-	-	-	2500
21.	Tamil Nadu	975	50	-	-	-	-	-	1025
22.	Uttar Pradesh	23000	13	-	5	97	10	100	23225
23.	Uttarakhand	1507	39	-	28	110		64	1748
24.	West Bengal	2309	-	-	-	-	-	91	2400
TOTAL		52676	1853	47	506	371	10	712	56175

**Statement-III**

*Community-wise and State-wise number of trainees got trained under the scheme of "Nai Roshni", the scheme for 'Leadership Development of Minority Women' during the year 2014-15*

Sl.No	Name of State/UT	Muslims	Christians	Parsis	Buddhist	Sikh	Jain	Others	Total
1.	Andhra Pradesh	445	10	-	-	-	-	2	475
2.	Assam	4000	66	-	98	1	-	35	4200
3.	Bihar	4275	-	-	-	-	-	-	4275
4.	Chhattisgarh	225	-	-	-	-	-	-	225
5.	Delhi	1681	30	-	-	27	7	30	1775
6.	Gujarat	1450	5	-	-	-	-	-	1455
7.	Haryana	100	-	-	-	500	-	-	600

8.	Himachal Pradesh	50	-	-	-	200	-	-	250
9.	Jammu and Kashmir	350	-	-	-	-	-	-	350
10.	Jharkhand	450	50	-	-	-	-	25	525
11.	Karnataka	1060	15	-	-	5	-	45	1125
12.	Kerala	680	-	-	-	-	-	20	700
13.	Madhya Pradesh	8000	11	-	5	10	4	50	8080
14.	Maharashtra	1445	60	10	370	15	-	50	1950
15.	Manipur	1200	505	-	235	-	--	10	1950
16.	Nagaland	275	610	-	5	4		6	900
17.	Odisha	340	-	-	-	-	-	10	350
18.	Punjab	-	-	-	-	350	-	-	350
19.	Rajasthan	5375	-	5	10	95	25	45	5555
20.	Sikkim	48	29	-	146	2	-	-	225
21.	Tamil Nadu	365	-	-	-	-	-	10	375
22.	Telangana	225	-	-	-	-	-	-	225
23.	Tripura	225	-	-	-	-	-	-	225
24.	Uttar Pradesh	26475	13	230	2	20	80	560	27380
25.	Uttarakhand	1900	5	-	-	25	-	75	2005
26.	West Bengal	1550	32	5	-	10	3	50	1650
TOTAL		62366	1412	250	725	1262	119	1041	67175